

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO 2201
TO BE ANSWERED ON 09.12.2024

Notified Tiger Reserves Sanctuary in the Country

2201. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI SUDHEER GUPTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of notified Tiger Reserves Sanctuary in the country at present;
- (b) whether the Government has recently notified the Guru Ghasidas Tamor Pingla Tiger Reserve, Chhattisgarh of the country;
- (c) if so, the details in this regard and the criteria followed for it;
- (d) whether the National Tiger Conservation Authority has accorded its final approval for the above said project;
- (e) if so, the details in this regard and if not, the time by which it is likely to be done; and
- (f) the manner in which these tiger reserves will be helpful in preserving and conserving the population of tigers in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) 57 Tiger Reserves have been notified in the country.
- (b) to (e) Yes, the State of Chhattisgarh on recommendations of the National Tiger Conservation Authority has recently notified the Guru Ghasidas Tamor Pingla Tiger Reserve as per provisions contained in section 38V of the Wildlife (Protection) Act, 1972.
- (f) Tiger being an “umbrella species”, the protection offered to it also ensures viable populations of other wild animals (co-predators, prey) and forest, thereby facilitating the ecological viability of the entire forest area / habitat. Therefore, a tiger reserve becomes an ecological imperative for the survival of source populations of tiger and other wild animals.
